

**IN THE HIGH COURT OF PUNJAB AND HARYANA AT CHANDIGARH**

**(ORIGINAL JURISDICTION)**

**CMA No. 13 of 2018 in  
CAPP No.38 of 2014**

**SALE NOTICE**

In pursuance of the order dated 06.08.2018 and 28.09.2018 passed by the Hon'ble High Court of Punjab and Haryana at Chandigarh, sealed offers are invited for the purchase of Land and Building of M/s. Anco Papers Ltd. (In Liquidation) situated at village - Ruldusinghwala, Near Dhuri, Distt. Sangrur, Punjab, on "As is where is basis & whatever there is basis". The Particular of the Properties are as under:-

<b>Description of Property</b>	<b>Earnest Money (Rs. In Lacs)</b>	<b>Reserve Price (Rs. In Lacs)</b>
Land & Building:- Khata No.49/78, Khasra No. 10(6-5), 11(5-0), 1061/12(4-18) = 16 Bighas 3 Biswas to the extent of 12 Bighas 5 Biswas & Khata No.43/73, 50/80, 52/86 Khasra No.1027/9(4-7), 1060/12(0-12), 1064/13(3-19), 1059/8(4-8), 1026/9(1-18), 1065/14(6-9), 10/15(5-15), 1071/16(3-6), 1073/17(1-8) = 31 Bighas 12 Biswas to the extent of 298/632 = 14 Bighas 18 Biswas (Sale of Land & Building), around 24 Bighas within boundary wall and remaining 3 Bighas is not in possession through mortgaged to PSIDC.	25	250

The offerers will have to submit their offers in sealed cover alongwith non interest bearing earnest money payable at Chandigarh by way of Demand draft/Pay order drawn in favour of OFFICIAL LIQUIDATOR, CHANDIGARH on or before 26.12.2018 by 5.00 P.M. and the offers will be opened on 27.12.2018 at 11.00 A.M. in the office of Official Liquidator, Chandigarh in the presence of the parties where offerers will have an opportunity to increase their offer if so desire, if present.

The inspection of the properties will be allowed at address mentioned above to the intending purchasers between 10.00 A.M. to 4.00 P.M. on 06.12.2018 & 07.12.2018. The details of the terms and conditions of the offer for sale can be had from office of Official Liquidator on any working day, till 26.12.2018 at 4.00 P.M. on payment of Rs.1000/- by way of Demand Draft/Pay Order (Non refundable/non-adjustable) drawn in favour of Official Liquidator, payable at Chandigarh. The rights are reserved to accept or reject highest or any offer as a discretion of Official Liquidator.

**The offer/tender/sale is subject to confirmation of Hon'ble High Court of Punjab and Haryana at Chandigarh.**

Place: Chandigarh


Dated 05/11/2018

  
(O. P. SHARMA)

OFFICIAL LIQUIDATOR

ATTACHED TO PUNJAB AND HARYANA HIGH COURT,  
CORPORATE AFFAIRS, PLOT NO.4-B, 2<sup>ND</sup> FLOOR, SECTOR 27-B  
MADHYA MARG, CHANDIGARH

Phone No.0172-2659874, 0172-2659875 & 0172-2659876

  
05/11/18